

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

03/01/2020

O.A./260/109/2015

PRAVAT KUMAR BEHERA
-V/S-
D/O POST

ITEM NO:32

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>Mr. S.K. Ojha, learned counsel submits that he has not received any instruction from the applicant for which he will be unable to represent the applicant. His name be deleted from cause list. Ld. Counsel for the respondents submitted that the pleadings are complete in this case.</p> <p>It is seen that on previous dates, the O.A. was adjourned on request of the applicant's counsel. The O.A. pertains to 2015. In the circumstances, the O.A. is dismissed for default on the part of the applicant.</p> <p>Copy of this order to respondents' counsel. Registry is to send a copy of this order to the applicant by post.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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